

at prices fixed by the Commission. Similarly, all requirements of handloom textile items are to be procured from Handloom units notified by the Development Commissioner for Handlooms, Ministry of Textiles through the nodal agency of the Association of Corporations and Apex Societies of Handlooms (ACASH) on single tender at prices fixed by the Ministry of Textiles with the stipulation that to the extent of their availability with KVIC, these items would be procured from KVIC. To the extent KVIC cannot supply these would be required to be purchased through ACASH.

The KVIC units are treated at par with Small Scale Sector units and are allowed price preference upto 15% of the price quoted by large scale units. At the same time State Women's Development Corporations and the Organisations of women workers will be treated at par with KVIC for the purpose of price/purchase preference.

(f) A Women Development Organisation was awarded the rate contract for blanket (barracks) in 1992.

(g) Does not arise.

Bird Hit Incidents to Indian Airlines

2135. SHRI AMAR PAL SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of incidents of bird hit to the Indian Airlines flights which occurred during July-October, 1995; and

(b) the steps being taken to check such incidents?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) The number of incidents of bird hit to the Indian Airlines flights during July-October, 1995 was 34.

(b) Airfield Environment Management Committees have been set up at each airport to take steps for prevention of bird strikes like speedy removal of garbage and checking of illegal deskinning activities around airports. Action plans have been formulated at major airports for combating the bird menace. Airport authorities have taken measures like levelling of operational areas, construction of effective drainage system to prevent water logging, planting of dhub grass, pigeon proofing of buildings, installation of incinerators and s caring of birds etc. in order to reduce the sources of bird attraction to airfield areas.

[*Translation*]

Heritage Hotels

2136. SHRI BALRAJ PASSI:
SHRI PANKAJ CHOWDHARY:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to convert the inherited havelis and buildings into heritage hotels to boost tourism in various States of the country;

(b) if so, the details thereof;

(c) the time by which final decision is likely to be taken in this regard; and

(d) the estimated expenditure to be incurred thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) No, Sir. While the Government of India provides capital/interest subsidies for the conversion of heritage properties into Heritage Hotels, the conversion of old havelis and buildings into Heritage Hotels is to be initiated by the owners/lessees and not by the Government.

(b) to (d). Does not arise.

[*English*]

Development of Indore Airport

2137. SHRIMATI SUMITRA MAHAJAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have received any proposal to develop Indore Airport as an International Airport;

(b) whether the Government have taken any decision about this demand;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (d). Airports Authority of India is developing Indore airport as model airport with provision of custom and immigration facilities for limited international operations as and when required. There is no proposal to